NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 44/(MAH)/2013 CA No.

CORAM:

Present: SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2017

NAME OF THE PARTIES: Mr. Prabhat Jhunjhunwala

V/s. M/s. Unicom Skytech Limited & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

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<u>ORDER</u> <u>CA Nos. 15/15,147/15,132/15&83/16 inTCP No. 44/397-398/CLB/MB/MAH/2013</u>

1. The Learned Representatives of both the sides are present.

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<u>TCP No.113/397-398/CLB/MB/MAH/2009</u> <u>TCP No. 44/397-398/CLB/MB/MAH/2013</u>

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- 2. At the outset, it is informed in respect of TCP No. 44/2013 amended Petition has already been filed. A Rejoinder is yet to be filed, seeking time to file Rejoinder. Time is granted. Rejoinder to be filed on or before 22/03/2017, a copy in advance to the other side.
- 3. Both the Petitions are adjourned to **03.04.2017** as per the consent of both the sides. Date is communicated to both the sides.

sd/-M.K. SHRAWAT. MEMBER (JUDICIAL)

01.03.2017.

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